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Title: Introduction of the Public Interest Disclosure and Protection to Persons Making the Disclosures Bill, 2010.

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): Madam, I beg to move for leave to introduce a Bill to establish a mechanism to receive complaints relating to disclosure on any allegation of corruption or willful misuse of power or willful misuse of discretion against any public servant and to inquire or cause an inquiry into such disclosure and to provide adequate safeguards against victimization of the person making such complaint and for matters connected therewith and incidental thereto.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to establish a mechanism to receive complaints relating to disclosure on any allegation of corruption or willful misuse of power or willful misuse of discretion against any public servant and to inquire or cause an inquiry into such disclosure and to provide adequate safeguards against victimization of the person making such complaint and for matters connected therewith and incidental thereto."

*The motion was adopted.*

SHRI PRITHVIRAJ CHAVAN: Madam, I introduce the Bill.

...(Interruptions)

अध्यक्ष महोदया : आप लोग शांति से बैठ जाइए।

â€¦(लवधान)

MADAM SPEAKER: What is this?

...(Interruptions)

अध्यक्ष महोदया : आप लोग शांत हो जाइए।

â€¦(लवधान)

अध्यक्ष महोदया : आप लोग शांत हो जाइए, ज़ीरो ऑवर चल रहा है।

â€¦(लवधान)

अध्यक्ष महोदया : श्री महेन्द्रसिंह पी. चौहान। आप बोलना चाहते हैं, तो बोलिए।

â€¦(लवधान)